

7

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 15/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/7/2016
NAME OF THE PETITIONER(S) : C.J. GEORGE
NAME OF THE RESPONDENT(S) : SYNTHITE INDUSTRIES LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. THRIYAMBAK KANNAN

Counsel for
R 1-6



2. PRIYA DARSHINI N
AKHIL JAIN
For TK BHASKAR

Counsel for Petitioners



ORDER

Ms. Priyadarshini N, Counsel for Petitioner and Mr. Thriyambak Kannan, Counsel for Respondent present. Respondent has filed the counter and Counsel for Petitioner is yet to file rejoinder, which he shall file before the next date of hearing. Matter is posted for final hearing. Put up on **04.07.2017 at 10.30 A.M.**

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)